

## ACT No. XX OF 1899.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

*(Received the assent of the Governor General on the 1st  
September, 1899.)*

### An Act further to amend the Presidency Banks Act, 1876.

WHEREAS it is expedient further to amend the Presidency Banks Act, 1876; It is hereby enacted as follows:—

1. (1) This Act may be called the Presidency Banks Act, 1899; and

Short title  
and com-  
mencement.

(2) It shall come into force at once.

2. To section 36, clause (a), sub-clause (4), of the Presidency Banks Act, 1876, as amended by section 4 of the Presidency Banks Act, 1879, the following shall be added, namely:—

Further  
amendment  
of section 36,  
Act XI, 1876.

“or the Trustees for the Improvement of the City of Bombay under the authority of the City of Bombay Improvement Act, 1898.”

XI of 1876.

XI of 1876.  
4 of 1879.

Bomb. Act IV  
of 1898.